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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

- 1) C.P. NO. 87/1995
in
O.A. NO. 884/1992
- 2) C.P. NO. 82/1995
in
O.A. NO. 2418/1992
- 3) C.P. NO. 42/1995
in
O.A. NO. 2246/1992
- 4) C.P. NO. 74/1995
in
O.A. NO. 1601/1992
- 5) C.P. NO. 75/1995
in
O.A. NO. 223/1992

New Delhi this the 14th day of November, 1995.

HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN
HON'BLE SHRI D. C. VERMA, MEMBER (J)

1) C.P. 87/1995 in O.A. 884/1992

1. Sewak Ram S/O Hori Ram
2. Nand Kumar S/O Visharjan Rai
3. Suresh Kumar S/O Raj Pal

Working as Khallasi under
Executive Engineer,
Central Stores Divn.,
C.W.C., R.K. Puram,
New Delhi.

... Petitioners

2) C.P. 82/1995 in O.A. 2418/1992

1. Rajender Sharma S/O Bhagwan Sharma
2. Uday Kumar S/O S. R. Kurukkal
3. Girraj Singh S/O Mishri Singh
4. Bijender S/O Tota Ram
5. Raju Kashyap S/O N.R.Kashyap
6. Daya Ram S/O Ganga Rai
7. Ram Kumar Rai S/O Hardev Rai
8. Dalip Singh S/O Pratap Singh

Working as Carpenter/Khallasi/
M.V. Mechanic under the
Executive Engineer, Central
Stores Divn., C.W.C.,
R. K. Puram, New Delhi.

... Petitioners

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3) C.P. 42/1995 in O.A. 2246/1992

Jayant Kumar Pathak S/O
Kusheshwar Pathak,
Electrician in the Office
of Executive Engineer,
Central Stores Division,
C.W.C., West Block-I,
Wing 4, R.K. Puram,
New Delhi.

... Petitioner

4) C.P. 74/1995 in O.A. 1601/1992

Rajesh Kumar Saini S/O Veer
Sain Saini, Work Charged Khallasi,
Office of Executive Engineer,
Central Stores Division,
Central Water Commission,
R.K. Puram, New Delhi.

... Petitioner

5) C.P. 75/1995 in O.A. 223/1992

1. Vinod Kumar S/O Raman Singh
2. Yash Pal Singh S/O Devi Singh
3. Pramod Kumar S/O Bijuli Singh
4. Ram Kumar S/O Rattan Singh
5. Naginer Paswan S/O Ganeshi Paswan

Petitioner No.1 working in
Office of Executive Engineer,
Central Stores Division,
C.W.C., R.K. Puram,
New Delhi.

Petitioners 2, 4 & 5 working in
O/O M & E Sub-Divn., CSD, C.W.C.,
R.K. Puram, New Delhi.

Petitioner No.3 working in the
Office of C.S.S.D. (C.S.D.)
C.W.C. Hauz Khas,
New Delhi-16. ... Petitioners

(All the Petitioners by Shri B.S. Mainee, Advocate)

-Versus-

1. Dr. M. S. Reddy,
Secretary,
Govt. of India,
Ministry of Water Resources,
Shram Shakti Bhawan,
R. K. Puram,
New Delhi.
2. Shri A. B. Joshi, Chairman,
Central Water Commission,
Sewa Bhawan, R.K. Puram,
New Delhi.

V

3. Shri C. L. Wadhawan,
Executive Engineer,
Central Stores Division,
Central Water Commission,
R. K. Puram,
New Delhi.

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Respondents
(in all C.P.s)

(All the Respondents by Shri M. M. Sudan, Advocate)

ORDER (ORAL)

Shri N. V. Krishnan, Act. Chairman :

In reply to the show cause notice, the respondents have filed a reply indicating that the orders of the Tribunal have been complied with. Opportunity to the petitioners was given to file rejoinder but no rejoinder has been filed. Learned counsel for the petitioners submits that the petitioners have still not contacted him and he has not received any instructions. In the circumstances, the notices issued to the respondents in all the contempt petitions are discharged. Contempt petitions are disposed of.

(D. C. Verma)
Member (J)

(N. V. Krishnan)
Acting Chairman

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